

**Central Administrative Tribunal  
Madras Bench**

**MA 310/00756/2019 in & OA 310/01512/2016**

**Dated Friday the 29<sup>th</sup> day of November Two Thousand Nineteen**

**P R E S E N T**

**Hon'ble Shri. P. Madhavan, Member (J)  
&  
Hon'ble Shri. T. Jacob, Member (A)**

M. Mohamed Saleem  
Telecom Mechanic, BSNL  
33/3, MES Quarters  
Chinnavandi Sholai  
Wellington Barracks Post  
Coonoor – 643 231  
Nilgiris District.

....Applicant

**By Advocate M/s. Law Square**

Vs

1. Bharat Sanchar Nigam Ltd  
Corporate Office  
Rep by the Chairman-cum-Managing Director  
IR Ball Eastern Court  
Janpath, New Delhi – 110 001.

2. Bharat Sanchar Nigam Ltd  
Tamil Nadu Telecom Circle  
Rep by the Chief General Manager  
No. 16, Greams Road, Chennai – 600 006.

3. Bharat Sanchar Nigam Ltd  
Chennai Telecom Circle  
Rep. by the Chief General Manager  
No. 78, Purashawakkam High Road, Chennai – 600 010.

4. Ministry of Communications and IT Technology  
Department of Telecommunications  
Rep by its Secretary to the Government of India  
Door No. 20, Ashoka Road  
Sanchar Bhavan, New Delhi – 110 001.

....Respondents

**By Advocate M/s. S. Gopinathan (R1-R3)**

**ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

MA 310/00756/2019 filed by the applicant in OA seeking permission to withdraw the OA is allowed. Accordingly permission is granted to withdraw the OA. OA is dismissed as withdrawn.

(T. Jacob)  
Member(A)  
AS

29.11.2019

(P. Madhavan)  
Member (J)